GOVERNMENT OF INDIA HEALTH AND FAMILY WELFARE LOK SABHA

UNSTARRED QUESTION NO:1379
ANSWERED ON:30.11.2012
MEDICAL TREATMENT TO VICTIMS OF ROAD ACCIDENT
Adsul Shri Anandrao Vithoba;Dharmshi Shri Babar Gajanan;Yadav Shri Dharmendra;Yaskhi Shri Madhu Goud

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government is considering to make it mandatory for all the hospitals and the doctors to provide primary medical treatment to road accident victims and women in labour without any delay;
- (b) if so, the details in this regard including the action taken by the Union Government to consult all stakeholders;
- (c) whether the Medical Council of India (MCI) has opposed the said proposal of the Government; and
- (d) if so, the reasons therefor and the time by which a final decision is likely to be taken by the Union Government in this regard?

Answer

MINISTER OF HEALTH AND FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) to (d): The information is being collected and will be laid on the Table of the House.